

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.223**  
104/252/ND/2020

**IN THE MATTER OF:**

M/s. Income Tax Officer Ward, 19(4), New Delhi

.....**APPLICANT/PETITIONER**

**Vs.**

ROC & Ors. (M/s Picturesque Promoters Pvt. Ltd.)

.....**RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the IT Dept.

: Mr. Zoheb Hossain, Senior Standing Counsel,  
Mr. Sanjeev Menon, Jr. Standing Counsel.

**ORDER**

Two weeks granted to the Applicant to file the relevant assessment orders.

List the matter on **03.07.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**